

part of the Cuttack-Paradeep Doubling Project in the coming years to handle the increased traffic which will move once the doubling is completed.

Porter Facilities at Airport

3413. SHRI S. MALLIKARJUNIAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether porter facilities are being provided by Air India and Indian Airlines, as provided by the private airlines, at the National and International Airports for helping the senior citizens, patients having ortho problems;

(b) if not, the reasons therefor ;

(c) whether there is any proposal to introduce the porter facilities at Airports; and

(d) if so, the details of the airports where it is likely to be provided ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (d) Air India provides porter facilities to Senior Citizens and patients with Orthopaedic problems when a request is made to the airline. While Indian Airlines does not provide porter facilities, the airline has Customer Services Counter at Airports for providing assistance to unaccompanied minors, senior citizens, wheel chair passengers and passenger needing special services. While there are free baggage trolleys at the airports, no other porter facilities are proposed to be provided.

[Translation]

Vacant posts in Defence Ministry

3414. SHRI RAM SHAKAL : Will the Minister of DEFENCE be pleased to state :

(a) the number of posts lying vacant in the Ministry at present, category-wise;

(b) the reasons for not filling up these posts so far; and

(c) the efforts made to ensure that reservation policy is followed while making recruitment for these posts?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) Information is being collected and will be laid on the Table of the House as soon as the same is collected.

[English]

HRA to Defence Personnel

3415. SHRI SUHSIL KUMAR SHINDE : Will the Minister of DEFENCE be pleased to state :

(a) whether in pursuance of Fifth pay Commission's recommendations, orders were issued for payment of house rent allowance to defence personnel subject to production of No Accommodation Certificate (NAC) from the competent authority.

(b) if so, whether the competent authorities in Delhi have declined or withheld the issue of such certificates, irrespective of the fact that the personnel concerned are not in possession of Government accommodation, and payment of HRA to such personnel at other stations has already commenced; and

(c) if so, the measures taken or proposed to be taken to remedy the situation ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) and (c) The competent authorities in Delhi had asked for certain clarifications which have been issued.

[Translation]

Installation of Manganese Plants

3416. SHRI GAURI SHANKER CHATURBHUI BISEN : Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of the places in Madhya Pradesh where Ferro-manganese plant have been installed under Manganese Ore India Limited and the capacity of each of them;

(b) the capacity of on-going Ferro-manganese plant of Manganese Ore India Limited at Bharbeli, Balaghat; and

(c) the time by which this plant is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) Manganese Ore (India) Limited is in the process of putting up a ferro manganese plant of 10,000 tonnes per annum capacity of Bharveli mine, Balaghat district of Madhya Pradesh. The plant is almost completed and is scheduled for commissioning very soon.

N.C.C. Training in Schools/Colleges

3417. SHRI MOHAN SINGH : Will the Minister of DEFENCE be pleased to state :

(a) the number of Universities and Colleges where the N.C.C. training is being imparted, State-wise;

(b) whether the entire-expenditure on the training of N.C.C. Cadets is borne by the Defence Ministry;

(c) if not, the reasons therefor;